

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.09.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : M/s Jayabharath Textiles Pvt Ltd & Anr

MAIN PETITION NUMBER : TCP/70/2016

(IA/MA) APPLICATION NUMBERS

IA(CA)/93(CHE)/2023

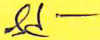
ORDER

Applicant is represented by Ld. Counsel Ms. Hareepriya.

None appears for Respondents.

It is already 1.30 PM. No time is left.

List this application on **27.09.2023** for hearing.



(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MS



(SANJIV JAIN)
MEMBER (JUDICIAL)